NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or <u>C.A.</u> No.	T.P. No.	Purpose *	Section	Name of the Parties M/s. / Mr.
CP No.86/BB/17	-	For non- compl- iance	14	Kamaz Motors Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
i.	Hemanth.B.	For the Company Kangz motorslimited	
	98807324.79	Kanaz motorslimited	Morting

PCS for petitioner is present. Office has raised some objections. PCS is directed to comply the objections.

List it on 06.09.2017.

MEMBER (J)

MEMBER (T)